GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 2917 TO BE ANSWERED ON 28.12.2018

NIRBHAYA FUND

2917. SHRI GANESH SINGH: SHRI JUGAL KISHORE: SHRIMATI RITI PATHAK:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has set up Nirbhaya Fund for enhancing safety and security of women in the country and if so, the salient features and corpus thereof;
- (b) the details of project/proposal received from various Ministries/ Departments and States/UTs, recommended and approved along with the funds provided thereunder since its inception;
- (c) whether the schemes under Nirbhaya Fund have been implemented successfully in all the States and if so, the details thereof during the last three years and the current year, State/UT-wise;
- (d) whether the implementation of the said schemes under the fund is being monitored regularly and if so, the details and the outcome thereof;
- (e) whether there is any data to show the amount of funds utilised since 2015 under the Nirbhaya Fund till date; and
- (f) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (DR. VIRENDRA KUMAR)

- (a) Yes Madam. Nirbhaya Fund is a dedicated fund set up by the Government of India in 2013, for the implementation of initiatives aimed at enhancing the safety and security of women in the country. This is a non lapsable amount which is parked with the Department of Economic Affairs, Ministry of Finance. Presently, the corpus amounts to Rs. 3600.00 crores upto 2018-19.
- (b) to (f): Ministry of Women & Child Development has undertaken initiatives for the successful implementation of the schemes. State Governments have been requested and reminded to send innovative proposals that can enhance the security and safety of women. All the states have been informed of the Framework for Nirbhaya Fund which has been developed and being implemented by Ministry of Women & Child Development. Proposals received from States/Central Ministries to be funded under Nirbhaya Fund undergo scrutiny including by the concerned Ministries/ Departments, States/UTs prior to their consideration. The proposals thereupon are appraised/ recommended by the Empowered Committee (EC), an inter-ministerial committee constituted under the Chairpersonship of Secretary, Ministry of Women & Child Development (Nodal ministry). After recommendation/ appraisal by the Empowered Committee, the concerned Ministry/ Department takes the approval of Competent Authority for sanction of the proposal.

The EC from time to time appraises, recommends and reviews/ monitors proposals/ projects proposed by different Ministries/ Departments/ States/UTs. The list of proposals appraised and recommended by EC and amount of fund released/ utilized since 2013 under Nirbhaya Fund till date is at **Annexure-I**.

Statement referred to in reply to part (b) to (f) of the Lok Sabha Unstarred Question No. 2917 for answer on 28.12.2018

Project-wise details of funds appraised/ disbursed/ utilized under Nirbhaya Fund as on 21.12.2018

Annexure-I

Ministries/ Deptt.	SI. No.	Name of the Proposal	Amount Appraised by EC	Funds released				Total
				2015-16	2016-17	2017-18	2018-19	released
Ministry of Home Affairs	1	Emergency Response Support system	321.69		217.97	55.39	19.71	293.07
	2	Creation of Central Victim Compensation Fund (CVCF)	200.00		200.00			200.00
	3	Organized Crime Investigative Agency (OCIA)	83.20					0.00
	4	Cyber Crime Prevention against Women & Children (CCPWC)	195.83			94.59	5.89	100.48
		Sub-project under CCPWC	28.93					0.00
	5	Proposal for providing facility of Social Workers/Counsellors at the District and Sub- Divisional Police Station Level in Delhi	5.07			0.82	1.24	2.06
	6	New building with women centric facilities for Special Unit for Women & Children (SPUWAC) and Special Unit for North East Region (SPUNER) at Nanakpura	23.53			2.35	0.97	3.32
	7	Proposal for implementing a 'Safe City Project' in Commissionerate Police, Bhubaneswar-Cuttack, Govt. of Odisha	110.35					0.00
	8	Various other activities under Delhi Police 'Safety of Women' Scheme	10.20			2.43	1.59	4.02
	9	Safe City Proposal for 8 Cities- Delhi, Kolkata, Mumbai, Chennai, Hyderabad, Bengaluru, Ahmedabad and Lucknow.	2919.55				439.10	439.10
	10	Establishment of State of Art DNA Lab. at CFSL, Chandigarh	99.76				32.26	32.26
	11	Proposal for procurement of Forensic Kits for sexual Assault cases	107.19					0.00
Ministry of	12	Integrated Emergency Response Management System (IERMS)	500.00		50.00	100.00		150.00
Railways	13	Provision of Video Surveillance System at Konkan Railway Station	17.64					0.00
MeiTY/ IIT Delhi	14	Development & Field Testing of panic Switch based safety Device for Cars and Buses for aiding Women's Safety	3.50		2.44	1.02		3.46
Deptt. of Justice	15	Setting up Fast Track Special Courts to dispose off cases pending trial under Rape & POCSO Act	767.25					
Ministry of Road Transport & Highways	16	Abhaya Project Proposal for safety of women and girl child, Govt. of Andhra Pradesh	138.49			58.64		58.64
	17	Women's safety in public transport, UPSRTC, Govt. of U.P.	83.50			40.20		40.20
	18	Bengaluru Metropolitan Transport Corporation, Govt. of Karnataka on Training women for heavy passengers vehicles	56.06					0.00
Ministry of Women and Child Development	19	One Stop Centre (OSC)	867.74	11.02	40.29	30.03	55.69	137.03
	20	Universalisation of Women Helpline (WHL)	155.93	15.46	0.67	7.63	6.49	30.25
	21	Mahila Police Volunteers (MPV)	27.76	0	1.52	9.12	0	10.64
	22	Chirali Proposal, Women Empowerment Directorate, Govt. of Rajasthan	10.20		0.23	2.53	1.95	4.71
	23	Smart and safe Cities Free from Violence against Women and Girls' Programme, Govt. of M.P.	1.74			1.05		1.05
	24	Safety and Security of Women, Govt. of Uttarakhand	0.72			0.32		0.32
	25	Nirbhaya Shelter Home, Govt. of Nagaland	2.84			2.55		2.55
	26	NICSI for Developing Nirbhaya Dashboard	0.24			0.24	0.00	0.24
	6738.91	26.48	513.12	408.91	564.89	1513.4		